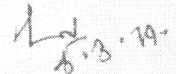


OFFICE OF THE DISTRICT & SESSIONS JUDGE,
DHALAI JUDICIAL DISTRICT :: AMBASSA

Monthly Statement Pendency & Disposal Report for the Month of February, 2019

Sl.No	Name of the Court	Civil		Criminal		Petty Case		Total	
		Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
1	District & Sessions Judge, Dhalai Judicial District, Ambassa	71	5	426	37			497	42
2	Addl. District & Sessions Judge, Dhalai Judicial District, Kamalpur	55	5	154	60			209	65
3	Chief Judicial Magistrate -cum- Civil Judge(Sr.Div), Dhalai Judicial District, Ambassa	41	3	66	21	55	220	162	244
4	Sub-Divisional Judicial Magistrate, Kamalpur, Dhalai Judicial District	3		101	14	16	184	120	198
5	Sub-Divisional Judicial Magistrate, Gandacherra, Dhalai Judicial District			32	16		11	32	27
6	Sub-Divisional Judicial Magistrate, Longtharai Valley, Dhalai Judicial District	13		215	54	1709	2114	1937	2168
7	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Kamalpur, Dhalai Judicial District	23	7	99	8	16	197	138	212
8	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Ambassa, Dhalai Judicial District	12		40	4	20	61	72	65
Total		218	20	1133	214	1816	2787	3167	3021
								3167	3021


(S.K. Majumder)
District & Sessions Judge,
Dhalai Judicial District, Ambassa